

**(2018) 01 NCLAT CK 0001**

**National Company Law Appellate Tribunal New Delhi**

**Case No:** Company Appeal (AT) No. 340 Of 2017

N. Sankaranarayanan

APPELLANT

Vs

Aruna Theatres &  
Enterprises Pvt Ltd. &  
Ors

RESPONDENT

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**Date of Decision:** Jan. 23, 2018

**Hon'ble Judges:** A.I.S. Cheema, J; Balvinder Singh, Member (Technical)

**Bench:** Division Bench

**Advocate:** Soaumik Ghosal, Gaurav Singh, S. Gowthaman, M. Venmani, Ramakrishnan  
Viraraghavan, Uttara Babbar

**Final Decision:** Disposed Off

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**Judgement**